

railwaymen and to those of public sector undertakings; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir. Railwaymen form part of Central Government employees. Rules, regulations, etc. governing the salary and allowances, working conditions, etc. evolved by the Central Government for Central Government employees are generally applicable for railwaymen.

(b) and (c). The demand of the Central Government employees for parity at the lowest level were job content, duties and responsibilities are said to be similar with that of employees of Public Sector Undertakings has already been examined by the Fourth Central Pay Commission. The Commission observed that it appears that job content of even a peon/messenger in Central Government may not be similar in all respects with that in Public Sector Undertakings for a variety of reasons. There are also differences due to combination of tasks. The Commission also observed that the pay structure for the employees of vast and complex organisation like Central Government cannot be based on simple comparison of the pay scales of posts at the lowest level in Public Sector Undertakings. The Commission finally concluded that pay structure and the conditions of service of Central Government employees have to be determined on their own merits. The structure of emoluments in Public Sector Undertakings is no doubt relevant for the purpose of forming views about emoluments of Central Government employees and that the Commission did keep in view this aspect while formulating their recommendations.

Conversion of Parli-Adilabad Rail Line

8816. SHRI UTTAM RATHOD: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far in gauge conversion of Parli-Mudkhed-Adilabad metre-gauge section; and

(b) when this project is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Only about Rs. 20 lakhs have been spent upto march'90 on Parbhani-Purna & Mudkhed-Adilabad conversion project. However, during 1990-91, an outlay of Rs. 9.5 crore has been provided.

(b) Completion of the project would depend on availability of resources in the coming years.

Linking of Karwar Port with Rail Line

8817. SHRI C. P. MUDALAGIRIYAPPA:
SHRI V. KRISHNA RAO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Karwar port where the naval base "Sea Bird" is fast coming up has no railway link; and

(b) if so, whether Government propose to link Karwar port with a broad gauge line and complete the construction work in the Eighth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) Construction of Roha-Udupi BG line has been approved in 1990-91. This when completed will provide a broad gauge link to Karwar. It is hoped that the construction would be completed in a period of 5 years.